

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3771
ANSWERED ON:19.04.2005
RESTRICTED AREA PERMIT
Rijju Shri Kiren

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the areas in the country where foreigners are required to obtain restricted area permit to enter;
- (b) whether the Government is contemplating to relax this condition for easier travel of the foreign tourists; and
- (c) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) : Foreigners are required to obtain restricted area permit (RAP) to enter and stay in Andaman & Nicobar Islands and parts of Sikkim. Further, protected area permit (PAP) which restricts entry and movement of foreigners in some other parts of the country is also in vogue.

(b) & (c) : Review of RAP/PAP regime is a continuous process. The concerned States/ Union Territories have been requested to submit their proposals / suggestions for the consideration of the Central Government.